

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION NO. 147**

*Imphal, the 4<sup>th</sup> April, 2022*

No. HCM/P-65/2019-Estt.(I)/ 6297 As the Cut off/  
Pass Marks in the Skill Test for the post of Masalchi has not been  
provided in the rules extant by oversight, Hon'ble The Chief Justice, in  
exercise of the residuary power under Rule 59 of the High Court of  
Manipur Officers and Employees Recruitment and Condition of Services  
(Classification, Control, Appeal and Conduct) Rules, 2020, is pleased to  
prescribe the Cut off/ Pass Marks (*in aggregate*) for Skill Test as 32  
Marks for future recruitment to the post of Masalchi.

By Orders, etc.

  
**(GOLMEI GAIPHULSHILLU)**  
REGISTRAR GENERAL

*Copy to:*

1. The Commissioner (Law), Government of Manipur.
2. The Registrar (Judl.), High Court of Manipur.
3. All Jt. Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. All Assistant Registrars/Court Managers, High Court of Manipur.
6. The System Analyst, High Court of Manipur.  
- *He is requested to upload the same in the Official website of this Registry.*
7. All the Private Secretaries of all the Hon'ble Judges, High Court of Manipur.
8. All the Superintendents/Stamp Reporter/Court Officers, High Court of Manipur
9. Concerned File.